

[English]

Implementation of Prohibition in Tamil Nadu

2573. SHRI R. JEEVARATHINAM: Will the Minister of WELFARE be pleased to state:

(a) whether the Government of Tamil Nadu has requested the Union Government for any compensation for the loss sustained by the Tamil Nadu Government on implementing prohibition policy in the State; and

(b) if so, the reaction of the Government there to?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir.

(b) The proposal is under examination of the Government of India.

[Translation]

Implementation of Prohibition

2574. SHRI RAM PUJAN PATEL: Will the Minister of WELFARE be pleased to state:

(a) whether Government propose to honour the sentiments of their Father of the Nation by implementing prohibition in the country; and

(b) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a). Necessary measures for the introduction of prohibition are to be taken by the State Governments.

(b) Detailed guidelines stipulating immediate and long term steps to be taken for enforcement of prohibition have been sent to the State Governments.

[English]

Denudation of Forests

2575. KUMARI UMA BHARTI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the area which has become barren due to denudation of forests, State-wise during the last three years;

(b) whether denudation of forests in Madhya Pradesh is maximum, particularly, in Khajuraho district;

(c) if so, the reasons therefor; and

(d) the steps taken to contain the denudation of forests?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Forest Survey of India carries out assessment of forest cover in the country by visual interpretation of satellite imageries every second year which is brought out in a report called 'The State of Forest Report'. According to the State of Forest Report 1989' the actual forest cover has decreased in the states/ U.T. of Andhra Pradesh, Assam, Bihar, Gujarat, Haryana, J&K, Karnataka, Kerala, Maharashtra, Meghalaya, Mizoram, Orissa, Tami Nadu, Tripura, West Bengal and Dadra & Nagar Haveli.

(b) and (c). The actual forest cover in Madhya Pradesh, as per the above report has increased by 4.25%

(d) 1. Guidelines have been issued to the State/U.T. Governments from time to time,

(i) to consider banning of tree felling in the hills above 1,000 meters, atleast for some years.